

## PRESCRIBED FORMAT

<b>Form.1</b>									
<b>List of cases E-filed during the month of March, 2021</b>									
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.</b>	Krishna	--	--	--	--	--	--	--
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	CAOP 10/2021	SEW Vizag Coal Terminal (P) Ltd. Vs. Board of Trustees for the Port of Visakhapatnam	Sri. K. Sunil Reddy, <b>Advocate</b> for Petitioner	9848814331 9912034873	<a href="mailto:ksrvkr@gmail.com">ksrvkr@gmail.com</a>	18.03.2021	30.01.2021

<b>Form.2</b>							
<b>List of cases in which e-payment of Court Fee was made during the month of March, 2021</b>							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.</b>	Krishna	--	--	--	--	-
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	--	--	--	--	-

<b>Form.3</b>							
<b>List of cases in which Electronic Service of Process has taken place during the month of March, 2021</b>							
<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>	<b>(8)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	--	--	--	--	-
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	--	--	--	--	-

<b>Form.4</b>						
<b>List of total no. of cases randomly allocated during the month of March, 2021</b>						
<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Court Name</b>	<b>Court No.</b>	<b>Case Type</b>	<b>Case Count ( No. of Cases randomly allocated)</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	--	--	--	--
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	--	--	--	--

**Form.5****List of cases in which Case Management Hearing was held during the month of March, 2021**

<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of case Management Hearing</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>	<b>(8)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	COS No.6/2020	M/S Venkateswara Bullion Vs. D.L.Venkata Subba Rao	Sri T.B. Raju for plaintiff and A. Mohammad for defendant	24.03.2020	01.03.2021
			COS No.11/2020	M/S Unibait Feeds Pvt. Ltd Vs. D.M.R. Aqua Feeds & Needs and 4 others	Sri S.V.P.R for plaintiff Vs. Sri P.V.R & M.S.B	18.05.2020	03.03.2021
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	--	--	--	--	--

**Form.6**

**Contested commercial cases disposed during the month of March, 2021**

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	--	--	--	--	-	--	--	--	--	-	--
2	<b>Special Judge for Trial and Disposal of Commercial Disputes</b>	Visakhapatnam	CAOP 42/2017 (Old AOP 924/2017)	M/s. Steel Authority of India Limited Vs. Integral Trading and Logistics	Sri. M. Ramdas, Advocate for Petitioner and Sri. K.V. Rama Murthy, Advocate for Respondent	25.03.2019 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 20.10.2017)	Not Applicable	05.03.2021	1232 days	Contested	-	-	U/sce.34 of Arbitration & Conciliation Act

**Form.6**

**Contested commercial cases disposed during the month of March, 2021**

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
		Visakha patnam	CAOP 39/2017 (Old AOP 307/2017)	Rashtriya Ispat Nigam Limited Vs. M/s. Anvil Services	Sri. Ajjarapu Srinivas, Advocate for Petitioner and Sri. W.V.C.Ramalingam, Advocate for Respondent	25.03.2019 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 12.04.2017)	Not Applicable	22.03.2021	1440 days	Contested	-	-	U/sce.34 of Arbitration & Conciliation Act
		Visakha patnam	CEP 13/2020	M/s. Bharath Refrigeration Company Vs. M/s. Rashtriya Ispat Nigam Limited	Sri. M.Ramdas, Advocate for Petitioner and Sri. G.Saibaba & Srinivas, Advocate for Respondent	03.12.2020	Not Applicable	30.03.2021	426 days	Contested	-	-	U/Or.21 Rule 43 & 64 of CPC

**Form.7**  
**Summary of Commercial Cases during the month of March, 2021**

<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1<sup>st</sup> day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	52	02	01	53
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	157	9	3	163

**REGISTRAR (JUDICIAL)**